شکشا تنها پراکرتک سنسادهی اور وینهانت گویشنا مذہبی (مولانا آزاد) ای کو انگلش میں جواب دینے کا حق ہے۔

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): He can reply in English.

डा० एम० एम० शास : जहां तक क्रिमिनल्स के मारल रिहें विलिट शन का सवाल है इस के लिये कोर्ड योजना नहीं हैं।

Shri S. C. Samanta: Though the subject relates to State Governments, may I know whether Government, at least the Home Ministry, has undertaken any survey of the work done by the States and voluntary organisations?

Dr. M. M. Das: No survey has been made by the Home Ministry of the Central Government so far I know.

सेठ अचल सिंह : क्या मंत्री महोदय को माल्म हैं कि जो क्रिमिनल्स अच्छी तरह से रहना चाहते हैं उन को पुलिस मजब्र करती है कि वह खराब काम करें।

डा० एम० एम० शस : यह सवाल तो हमारी प्रदंश की सरकारों को भेजना चाहिये।

DECENTRALIZATION OF ACCOUNTING PROCEDURE

*745. Shri Sarangadhar Das: Will the Minister of Finance be pleased to state:

- (a) whether there is any proposal to have separate accounting organisations for each Ministry and Department;
- (b) if so, the main reasons therefor; and
- (c) whether any decision has been taken in this regard?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) Yes, Sir.

(b) The change is being made in accordance with the suggestion of the

Comptroller & Auditor-General that the Accounts should be separated from Audit as it is inappropriate that the accounts should be maintained by the same authority which audits them. The Public Accounts Committee have also endorsed this suggestion.

(c) Separation of accounts from audit is already in force in the case of Defence and Railways and action is already being taken, as indicated in the Budget speech to separate the accounts of three Departments viz. Supplies, Food and Rehabilitation with effect from the 1st April, 1955.

Shri Sarangadhar Das: May I know if any difficulty is felt in making this change?

Shri M. C. Shah: No particular difficulty. Difficulties there are, but we are overcoming them.

RURAL CREDIT SURVEY

*750. Th. Jugal Kishore Sinha: Will the Minister of Finance be pleased to state the action that Government propose to take in connection with rural credit in the light of the recommendations made by Gorewala Committee?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): As already announced, pending finalisation of consideration in regard to the setting up of an integrated commercial banking institution for the whole country, Government have decided to assume effective control over the Imperial Bank, as the first step towards such integration. The various other recommendations of the Rural Credit Survey Committee relating to reorganisation of the co-operative structure. which require detailed consideration in consulation with the State Governments and other interests concerned, will be recessed in due course.

ठाकुर बुगस किसोर सिंह: कमेटी में कॉन कॉन व्यक्ति थे और उन में कोई कोआपर्टर थे या नहीं, कोई थे तो उन के क्या नाम हैं

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ऑर अगर कोआपर्रटर नहीं थे तो वे क्यों नहीं रक्के गये थे ?

Mr. Speaker: What are the names of the members of the Committee? Are there any co-operators included therein? If there are no co-operators, who are the other people?

5hri A. C. Guha: I think there were some co-operators on the Committee. Does the hon. Member require the names of the members of the Committee?

Th. Jugal Kishore Sinha: Yes particularly co-operators.

Shri A. C. Guha: For that I would require notice. I have not got the names just now. This question really is not concerned with the names. But I can give him the names after a few minutes if he wants.

ठाकुर चुगल कि सार सिंह : क्या यह बात सही हैं की जो भी रिकोमन्ह शन्स इस कमेटी द्वारा की गई हैं, उन को अमल में लाने से कोआपरीटिव म्बमेन्ट को बहुत धक्का पहुँचेगा ?

Shri A. C. Guha: I think the main gist of the recommendations would be to strengthen co-operative organisations. There is a proposal to have some All India Board to organise the Co-operative organisations as also warehousing organisations, which will practically be financed by Government co-operative societies and institutions like banks.

ठाकुर बुगल किसोर सिंह: क्या इन सिफारिशों के जरिये कोआपरीटव संस्थाओं के अधिक नियंत्रण की सिफारिश नहीं की गई हैं?

Shri A. C. Guha: Co-operative organisations are under the State Governments. If there is an All India Board, naturally that Board will do some controlling, but it will be more in the nature of guiding and regulating the activities than so much of controlling activities.

ENTRY INTO JAMMU AND KASHMIR STATE

*751. Chaudhri Muhammed Shaffee: Will the Minister of Defence be pleased to state the number of persons who were refused permits for entry into Jammu and Kashmir State during the year 1954?

The Deputy Minister of Defence (Shri Satish Chandra): Twenty-two.

Chaudhri Muhammed Shaffee: May I know how many Kashmiris were denied entry into Kashmir from India and from Kashmir into India?

Shri Satish Chandra: I have not got the break-up State-wise. I do not think that Kashmiris were denied permits by the Defence Ministry.

Chaudhri Muhammed Shaffee: May I know how many persons were arrested for entry into Jammu and Kashmir without permits?

Shri Satish Chandra: I require notice.

Chaudhri Huhammed Shaffee: Has any representation been received by the Government for abolition of this system?

Shri Satish Chandra: Entry into Jammu and Kashmir is controlled in accordance with the Jammu and Kashmir (Ingress Permit) Rules promulgated by the Jammu and Kashmir Government. With the consent of the Jammu and Kashmir Government, the Defence Ministry also acts as an authority for issuing permits.

ASSISTANT SUPERINTENDENTS

*755. Shri Achuthan: Will the Minister of Home Affairs be pleased to state:

(a) whether representations about the non-availability of books prescribed for the Assistant Superintendents examination proposed to be held by the U.P.S.C. have been received by Government; and